

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

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West Zonal Bench at Ahmedabad**

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Service Tax Appeal No. 11937 of 2015-DB

(Arising out of OIO-AHM-SVTAX-000-COM-005-15-16 Dated-29.10.2015 passed by Commissioner (Appeals-II)-Ahmedabad)

Amol Dicalite Ltd.

301, Akshay, 53, Shrimali Society,
Navrangpura, Ahmedabad,
Gujarat

.....Appellant

VERSUS

C.S.T. -Ahmedabad

7th Floor, Central Excise Bhawan, Nr. Polytechnic
Central Excise Bhavan, Ambawadi,
Ahmedabad, Gujarat-380015

.....Respondent

APPEARANCE:

Shri S.J. Vyas, Advocate appeared for the Appellant

Shri Rajesh Nathan, Assistant Commissioner, (Authorized Representative) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 17.10.2024
DATE OF DECISION: 25.10.2024

The appeal is disposed of. For order, see order of date in Service
Tax Appeal No. 10731 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha